

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

CP/CA. No. 411/2014

IN THE MATTER OF:

M/s. Rastogi Enterprises Pvt. Ltd.
Vs.
ROC

.....PETITIONER

SECTION:

Under Section 560(6)

Order delivered on 10.07.2017

Coram:

CHIEF JUSTICE M. M. KUMAR
Hon'ble President

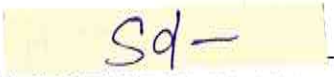
DEEPA KRISHAN
Hon'ble Member (Technical)

For the Petitioner :- Mr. Mukesh Sikhija, Advocate

For the Respondent :-

ORDER

Order Reserved


CHIEF JUSTICE M. M. KUMAR
PRESIDENT


(DEEPA KRISHAN)
MEMBER (TECHNICAL)